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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No.3451 of 2001

New Delhi, this the 10th day of March, 2003

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Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri A.P. Nagrath, Member (A)

Shri Kanchan Singh
S/o Shri Nathi Lal, Aged about 57
(retiring on 31.12.2001)
Working under Deputy Chief Engineer
(Construction II)
Northern Railway,
Jodhpur.

....Applicant

(By Advocate : Shri K.K. Patel)

Versus

Union of India through:

1. General Manager,
Northern Railway,
Headquarter Office,
Baroda House,
New Delhi.
2. Deputy Chief Engineer (Construction II)
Northern Railway,
Jodhpur.

.....Respondents

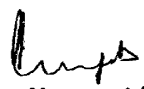
(By Advocate : Shri R.L. Dhawan)

ORDER (ORAL)

By Shri Justice V.S. Aggarwal, Chairman :

Learned counsel for applicant states that he may be permitted to withdraw the present application.

2. Allowed as prayed.
3. The present OA is dismissed as withdrawn.


(A.P. Nagrath)
Member (A)


(V.S. Aggarwal)
Chairman

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